

(A)

Mr B. e. Fande

CAT / J / 11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A/T.A./R.A. No. 145 1998

Anushka Paul cosApplicant (s)

Versus

Versus
Union of India, as Respondent(s)

Sr. No	Date	Order with Signature
1	26.3.93	<u>M.A.194/93</u>
		Petitioners are permitted to jointly file their application Thus Misc.application is disposed of accordingly.
		O.A. 145/93
		VICE-CHAIRMAN
		It is directed that same steps be taken by the opposite party no.3 fixing the seniority, delivering the call letters to the petitioners and same steps as indicated in the previous orders viz. O.A. No.8/93 etc. etc. be taken by the petitioners in this case within the stipulated period. This order is passed after hearing Mr.B.C.Panda, learned counsel for the petitioners and Mr.Ashok Mishra, learned Standing Counsel.
		Send a copy of this order to OP No.3 who would carry the orders in O.A. Nos.138/93 and 139/93 delivered to OP No.3.
		VICE-CHAIRMAN